

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
EASTERN BENCH: KOLKATA
169, A.J.C. BOSE ROAD, KOLKATA-700014.**

CAUSE LIST FOR WEEK 26-02-2018 to 02-03-2018

INDEX

I. DATE WISE CAUSE LISTS OF SINGLE MEMBER BENCH

Verified by Head Clerk


21.2.18
Deputy Registrar

Copy to:-

- 1) Jt.CDR, CESTAT, Kolkata.
- 2) Bar Association, CESTAT, Kolkata
- 3) S.P.S.s of Hon'ble Members, CESTAT, Kolkata.
- 4) Court Master.
- 5) Notice Board.

NOTICE:

02/03/2018 : Holiday (Holi)



Customs, Excise and Service Tax Appellate Tribunal
169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014
Website : www.cestat.gov.in
SINGLE MEMBER Appeal Branch
CAUSELIST

COURT No. : 3

Dated :26/02/2018 Time : 10:30
Day :Monday

CORAM: **Shri P.K. Choudhary, Hon'ble** **Judicial Member**

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>REGULAR MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/552/2009 E/CO/1/2010	Coms,C.Ex - JSR	TATA MOTORS LTD.	IP/DR	
2	C/70063/2013	ARUN TEKRIWAL	C.C., Kolkata(Port)	NONE/DR	
3	C/70064/2013	RAMESH JINDAL	C.C., Kolkata(Port)	NONE/DR	
4	C/70093/2013	PAWAN KUMAR JHUNJHUNWALA	C.C.E., Kolkata-II	NONE/DR	
5	C/75202/2015	JAI BALAJI INDUSTRIES LTD	C.C., Kolkata(Port)	NONE/DR	
6	E/75291/2015	BILT GRAPHIC PRODUCTS LTD	C.C.E. & S.T., Bhubaneshwar-I	NONE/DR	
7	E/75444/2015	KAILASHPATI CEMENT PVT LTD	C.C.E. & S.T., Guwahati	Devaraj Sahu/DR	
8	E/75445/2015	SRI KARTIK SHARMA	C.C.E. & S.T., Guwahati	NONE/DR	
9	C/76765/2017	R B AGARWALLA & CO	C.C.E. & S.T., Siliguri	IP/DR	
10	E/77117/2017	VERSATILE WIRES LTD	C.C.E., Kolkata-V	IP/DR	
11	ST/77009/2017 ST/CO/75191/2018	C.C.E. & S.T., Haldia	KARAN CONSTRUCTIONS CO	DR/IP	
12	ST/77104/2017	MSTC LTD	C.S.T., Service Tax-II, Kolkata	IP/DR	


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COURT No. : 3

Dated :27/02/2018 Time : 10:30
Day :Tuesday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>REGULAR MATTERS</u>	<u>REPRESENTATIVE</u> <u>REMARKS</u>
1	C/201/2012	MOHAMMED RAFIQ KURESHI	Coms,C.Ex, & S.Tax - Siliguri	IP/DR
2	E/76293/2014 E/CO/75234/2018	C.C.E. & S.T., Ranchi	VENKATESH IRON & ALLOY I LTD	DR/IP
3	E/75205/2015	C.C.E. & S.T., Ranchi	BHUWANIA ASSOCIATES PRIVATE LTD	DR/IP
4	E/75218/2015	TIRUPATI SUGARS LTD	C.C.E. & S.T., Patna	NONE/DR
5	E/75322/2015 E/CO/75381/2015	C.C.E. & S.T., Bhubaneshwar-II	RK METALICKS PVT LTD	DR/IP
6	C/77100/2017	PANKAJ KUMAR SHARMA	C.C., Patna(Prev)	IP/DR
7	C/77109/2017	RAJESH KUMAR SONI	C.C.E. & S.T., Patna	IP/DR
8	E/75541/2017	CALCUTTA SPRING LTD	C.C.E., Kolkata-IV	IP/DR
9	ST/77123/2017	RAM BARAN SINGH	C.C.E. & S.T., Patna	IP/DR
10	E/75059/2018	CITIZEN UMBRELLA MANUFACTURES LTD	Kolkata South	IP/DR
11	ST/75002/2018	C B AGARWALA	C.S.T., Service Tax-II, Kolkata	IP/DR


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COURT No. : 3

Dated :28/02/2018 Time : 10:30
Day :Wednesday

CORAM: **Shri P.K. Choudhary, Hon'ble Judicial Member**

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>REGULAR MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/248/2009	SHREE UMA IRON FOUNDRY	Coms,C.Ex - Kol - II	IP/DR	H.C. Remand
2	C/70027/2013	SHRI PRATIKC KUMAR SEN	Coms,Cus(Prev)W.B.Kol	IP/DR	
3	C/70141/2013	NIKHIL CHAKRABORTY	C.C., Kolkata(Prev)	SAIKAT BISWAS/DR	
4	C/76540/2014	ASHOK KUMAR DURANI	C.C., Kolkata(Prev)	NONE/DR	
5	C/75284/2015	MAISANG PRODUCTS PVT LTD	C.C.E. & S.T., Guwahati	Devaraj Sahu/DR	
6	C/75857/2015	H S MERCANTILE LTD	C.C., Kolkata(Admn Airport)	IP/DR	
7	E/75332/2015	JAIN TRADERS	C.C.E. & S.T., Shillong	NONE/DR	
8	E/75333/2015	RAKESH KOTHARI	C.C.E. & S.T., Guwahati	NONE/DR	
9	E/75374/2015	PURBANCHAL CEMENT LIMITED	C.C.E. & S.T., Guwahati	NONE/DR	
10	E/76013/2015	C.C.E. & S.T., Patna	ESSKAY JAY ISPAT LTD	DR/IP	
11	E/76938/2017	AEROCON CORPORATION	C.C.E., Kolkata-V	NONE/DR	
12	C/75093/2018	VIKAS CASTINGS	C.C., Kolkata(Port)	IP/DR	
13	E/75004/2018	SHARDA REROLLERS PVT LTD	C.C.E. & S.T - Rourkela	IP/DR	
14	E/75083/2018	UIC UDYOG LTD	Howrah Commissionerate	IP/DR	


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COURT No. : 3

Dated :01/03/2018 Time : 10:30
Day :Thursday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>REGULAR MATTERS</u>	<u>REPRESENTATIVE</u> <u>REMARKS</u>
1	E/75362/2015	C.C.E., Kolkata-III	PARAS SURTI PRODUCTS PVT LTD	DR/IP
2	E/76065/2015	SRI MADAN MOHAN NAYAK MD	C.C.E. & S.T., Bhubaneswar-I	IP/DR
3	E/76066/2015	MAHES FERROUS PRIVATE LTD	C.C.E. & S.T., Bhubaneswar-I	IP/DR
4	E/76120/2015	C.C.E. & S.T., Dibrugarh	ASSAM AIR PRODUCTS PVT LTD	DR/IP
5	E/75005/2018	SYLVAN PLYBOARD (INDIA) PVT LTD	Howrah Commissionerate	A.K.Bhattacharya, Conslt./DR
6	E/75074/2018	HINDUSTAN NATIONAL GLASS & INDUSTRIES LTD	Howrah Commissionerate	IP/DR
7	E/75075/2018	C.C.E. & S.T., Haldia	RESHMI CEMENT LTD	DR/IP
8	ST/75007/2018	MAHANADI COALFIELDS LTD	C.C.E. & S.T., Bhubaneswar-I	IP/DR
9	ST/75073/2018	BISWAJIT PATTNAIK	C.C.E. & S.T., Bhubaneswar-I	IP/DR
10	ST/75111/2018	J K PAPER LTD	C.C.E. & S.T., Bhubaneswar-I	IP/DR


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